CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALAPUR

Civil Contempt Petition No.200/00074/2019

(in OA 200/00446/2015)

Jabalpur, this Wednesday, the 27th day of November, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Kankan Nanaji, aged about 54 years, W/o Shri Sanjay Nanaji, presently posted as Staff Nurse, at Beedi Worker Dispensary, Waraseoni, Balaghat (M.P), R/o Ward No.13, Balaghat, District – Balaghat (M.P) 481001 -Petitioner

(By Advocate – Shri N.K. Salunke)

Versus

Shri P.C. Parmar, aged about 58 years, posted as Welfare & Cess Commissioner, Labour Welfare Organization, 797, Shantikunj, South Civil Lines, Jabalpur (M.P) 482001 - **Respondent**

<u>ORDER</u>

By Navin Tandon, AM.-

Brief facts of the case are that the petitioner is working at Beedi Worder Dispensary, Waraseoni since 2007 as Staff Nurse. She was transferred on 23/24.06.2015 to Central Hospital, Sagar. Aggrieved by this transfer order, she approached this Tribunal in OA 200/446/2015. This Tribunal vide its order dated 10.07.2015 (Annexure CP/1) quashed the said transfer order. The respondents

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filed WP No.12811/2015 with Hon'ble High Court of Madhya Pradesh, which was dismissed on 29.08.2019 (Annexure CP/2).

- 2. The petitioner is at present working at Waraseoni.
- **3.** This Contempt Petition has been filed for the reason that the respondents have failed to pass proper order regarding status of the post on which petitioner is serving.
- **4.** She has filed several RTI applications to which she has not received any reply.
- **5.** Perusal of the order of this Tribunal in OA 200/446/2015 clearly states that the impugned transfer order was quashed and set aside.
- **6.** It has been confirmed by learned counsel for the petitioner that the petitioner continues to work at Waraseoni and is getting her salary.
- 7. We do not find that any case is made out for contempt proceedings. Accordingly, this Contempt Petition is dismissed.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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